NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 100(ND)/2014 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s Mr. Mr. S.P. Gupta & Ors. Vs. M/s. Packwell Manufacturing (Delhi) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. NCHA KHURANA (ADV) RESPONDENT NO Delse

1 to 7

2. Mr. Notesh Jain Adv Per

1 years

ORDER

Pleadings in this case are stated to be complete.

Re-notify this case for final arguments on 29.09.2016 at 2.00 p.m.

(Ina Malhotra)

Member Judicial

(R.Varadharajan)

Member Judicial